

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/722/2024, IA (IBC)/696/2024, IA (IBC)/1965/2023, IA (IBC)/1960/2023, IA (IBC)/36/2024, IA (IBC)/38/2024, IA (IBC)/365/2024, IA (IBC) (Liq)/03/2024, IA (IBC)/63/2024, IA (IBC)/62/2024, IA (IBC)/97/2024 in Company Petition IB/308/2022
NAME OF THE COMPANY	Gayatri Projects Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Gayatri Projects Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/722/2024

Present: Mr. Sai Ramesh Kanuparthi, RP.

It is stated by the RP that he wants to withdraw the application and will file fresh application with the updated list of creditors. Accordingly, this application is dismissed as withdrawn.

IA (IBC)/696/2024

Present: Mr. Sai Ramesh Kanuparthi, RP.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 19.06.2024** for filing proof of service and for counter.

Contd..

(2)

IA (IBC)/1965/2023

Present: Mr. Sai Ramesh Kanuparthi, RP.

This application has been filed to take on record the non-compliance of the order dated 10.10.2023 in IA 880 of 2023. Accordingly, the same is taken on record. Thus, this application is disposed of.

IA (IBC)/1960/2023

Present: Ld. Counsel Mr. Bikki Ravindra Babu for the Applicant.
Ld. Counsel Mr. Bendi Raviteja for the Respondent.

Ld. Counsel for the Applicant filed additional affidavit without seeking any permission from this Authority. Hence, the additional affidavit is returned back to the Counsel. Pleadings completed. For hearing, **matter is adjourned to 19.06.2024.**

IA (IBC)/36/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.
Ld. Counsel Mr. Ravi Kumar. V for the Respondent/RP.

Last opportunity is granted for filing rejoinder, **matter is adjourned to 19.06.2024.**

IA (IBC)/38/2024

Present: Ld. Counsel Mr. Ravi Kumar. V for the Applicant.
Ld. Counsel Mr. D. Narender Naik for the Respondent No.1.
Ld. Counsel Mr. Naresh Kumar Sangam for the Respondent No.2.

Both the parties prays for adjournment for filing counter. Opportunity is given to file counter in the interest of justice. **Matter is adjourned to 19.06.2024.**

IA (IBC)/365/2024 and IA (IBC)(Liq)/03/2024

Present: Mr. Sai Ramesh Kanuparthi, RP.

For hearing, **matter is adjourned to 19.06.2024.**

Contd..

(3)

IA (IBC)/63/2024 and IA (IBC)/62/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.
Ld. Counsel Mr. Ravi Kumar for the Respondent.

At request of the Counsel for the Applicant, for hearing, **matter is adjourned to 19.06.2024.**

IA (IBC)/97/2024

Present: Ld. Counsel Ms. Bokarao Sapna Reddy for the Applicant.

Heard. Reserved for orders.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)